

promotions are effected as per provisions in the Recruitment Rules for the respective posts which are transparent and clear. The Departmental Promotion Committee (DPC) constituted for making recommendation in regard to fitness of officials for promotion are guided by the instructions on the subject which are also transparent and clear.

(c) to (e) The Recruitment Rules/DPC guidelines are gender neutral and the question of any disgrace/exploitation of women employees does not arise.

The Conduct Rules provide that no government servant shall indulge in any act of sexual harassment of any woman at her work place. A permanent Complaints Committee, with the status of Inquiring Authority under Disciplinary Rules headed by a senior woman officer has been set up in the various Ministries and other Government offices to inquire into complaints of sexual harassment.

#### **CBI cases in North-East**

2542. SHRIMATI NAZNIN FARUQUE: Will the PRIME MINISTER be pleased to state:

- (a) the number of cases pending with CBI in North-East States;
- (b) the case number/FIR number of each of the cases, names of accused/suspected persons in each of the cases, officers under investigation in each of the cases;
- (c) the status of each of the cases; and
- (d) the charge-sheets filed by CBI, North-East up to now?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) 40 cases are pending at various stages of investigation with CBI in North-East States as on 30.11.2011 including 37 Regular Cases (RC) and 03 Preliminary Enquiry (PE).

(b) and (c) The details of these cases including case number, name of accused including officers under investigation, named in the FIR and status of these cases are given in Statement (*See below*).

(d) During the last 3 years, *i.e.* 2008 to 2011 (till 30.11.2011) CBI has filed charge sheet in 94 cases pertaining to North East States as follows :

Year	Charge sheet filed
2008	12
2009	31
2010	31
2011 (up to 30.11.2011)	20
<b>TOTAL:</b>	<b>94</b>

**Statement**

*Details of cases pending investigation with CBI in North East Estates as on  
30.11.2011*

Sl. No.	Case No. date of registration and Sections of Law	Name, designation, address of accused/suspect persons including Government officers [S/Shri]	Status of the case
1	2	3	4
1.	RC-5/S/11-Kol Dated 14.09.2011 U/s. 323, 357, 34 IPC	Unknown.	Under investigation
2.	RC 6/E/2010- Kol. Dated 04.11.2010 U/S.120B/420/468/471/ 477A IPC and Section 13(2) r/w 13(1)(d) of PC Act., 1988	(1) Chandeswar Prasad Sinha (FIR Named accused) Superintending Engineer, Coal India Ltd., Marketing Divn., Kolkata Presently posted as Project Officer, Sudamdih Coal Washery, BCCL, Dhanbad, Jharkhand. (2) Deepakumar K., (FIR Named accused) Area Sales Manager, North Eastern Coalfields, CIL, Margherita, Assam (3) Hans Raj Jain (FIR Named accused) Private Person, Director of M/s Mahabir Coke Industries Pvt. Ltd., Factory at Guwahati, Assam, Office at Kolkata (4) Bhag Chand Patni, (FIR Named accused) Private Person, Manager of M/s Mahabir Coke Industries Pvt. Ltd., Factory at Guwahati, Assam, Office at Kolkata	Under investigation. Pending for prosecution sanction.

3. RC04/E-2011-Kol dated 22/07/2011 U/s 120B,420,467,468 &471 IPC	(1) Ashok Kumar Basu (FIR Named accused), Pvt. Person, Director of M/s Cares Enterprise Pvt. Ltd. Banwari Devi Complex, NH-37, Bijay Nagar, Kamrup, Assam (2) Jahar Lal Sha (FIR Named accused), Pvt. Person, Director of M/s Cares Enterprise Pvt. Ltd. Banwari Devi Complex, NH-37, Bijay Nagar, Kamrup, Assam	Under Investigation
4. RC11(A)/2010-GWH Dated 1/7/2011 U/s 120B, 420,465,468 IPC and Sec. 13(2) r/w 13(l)(d) of PC Act, 1988	(1) KM. Rabha, Section Officer, CAT, Guwahati Bench. (2) S.K. Das, Section Officer, CAT, Guwahati Bench, Guwahati.	Under Investigation. Pending for Prosecution sanction
5. RC13(A)/2011-GWH Dated 30/12/2011 U/s 120B r/w 420, 465, 467, 468, 471, 409 IPC and section 13(2) r/w 13(l)(c) & (d) of PC Act, 1988	(1) Shakti Kr. Das, the then Branch Manager, State Bank of India, Pasighat Branch Arunachal Pradesh (2) M.L. Laskar, the then Assistant Manager (Credit), State Bank of India, Pasighat Branch, Arunachal Pradesh (3) M.C. Scaria, the then Assistant Manager (Credit) SBI, Pasighat Branch (4) Niranjana Baruah, the then Assistant Manager (Account), SBI, Pasighat Br. Arunachal Pradesh (5) Lei Khandu, the then Officer (Marketing & Recovery), SBI, Pasighat Br. A.P.	Under Investigation
6. RC2(A)/2011-GWH Dated 28/1/2011 U/s 409 and 477 IPC	Shri Jol Bahar Sheikh, Postal Asstt. HQ (Kokrajhar) Assam	Under investigation.

7. RC.4(A)/2011-GWH Dated 31/3/2011 (U/s 120(B) r/w 420, 471, 468 of IPC and Sec. 13(2) r/w 13 (l)(d) of PC Act, 1988	(1) Lt. Col. Sh. Vibhav Jain, the then Garission Engineer (AF), Borjhar and others. (2) S.K. Dutta, the then Asstt. Engineer (Civil), AF, Borjhar, Guwahati, Assam. (3) D.S. Grewal, the then Sub/JE (Civil), Air Force, Borjhar, Guwahati, Assam (4) Diganta Kumar Sharma (Pvt. person) (5) Dipankar Baruah (Pvt.) (6) Hirn Baishya (Pvt. person)	Under Investigation
8. RC.5(A)/2011-GWH Dated 12/4/2011 U/S 120(b), 420,409 IPC and Sec. 13 (2) r/w 13(l)(c) and (d) of PC Act, 1988	(1) Deepakumar K., the then Area Sales Manager, NEC, CIL, Margherita, Assam and others. (2) S. Bhattacharjee, SO (Mining), NEC, CIL, Margherita, Assam (3) S. Acharjee, Sr. AO, NEC CIL, Marherita, Assam (4) Rajen Mech (SOM), Manager, Tikak, NEC CIL, Margherita, Assam (5) Kailash Chand Lohia, Director, M/s Meghalaya Cements Ltd. Lumshnong, Meghalaya	Under investigation
9. RC.6(A)/2011-GWH Dated 13/4/2011 U/s 120(B), 420, 468, 471 IPC and Sec. 13 (2) r/w 13(l)(d) of PC Act, 1988	(1) Lt. Col. Vibhav Jain, the then GE (AF), Borjhar, Guwahati. (2) D.S. Grewal, the then Sub/JE (civil), Airforce, Borjhar, Guwahati (3) Tofique M. Akbar, Prop./Partner M/s Beekey Seckey traders, Guwahati Airport,	Under investigation

	(4) Smti Nadira Akbar, prop/Partner M/s Beekey Seckey traders, Guwahati Airport (5) Fardin Akbar, Prop/Partner M/s Beekey Seckey traders, Guwahati Airport	
10. RC8(A)/2011-GWH Dated 6/6/2011 U/s 120(B) r/w 420, 409, 468, 471, 477A IPC and Sec. 13 (2) r/w 13(1)(c) (d) of PC Act, 1988	(1) L.M. Kalita, the then Dy. Manager, Punjab National Bank, Baharihat Branch, Barpeta, Assam. (2) Sh. N.C. Mali, the then Special Assistant, Punjab National Bank, Baharihat Branch, Barpeta, Assam.	Under investigation
11. RC9(A)/2011-GWH Dated 10/6/2011 U/s 13(2) r/w 13(1)(e) of PC act, 1988	Mihir Kumar Biswas, Sr. Materials Officer (Purchase), Guwahati Refinery, IOCL, Noonmati, Guwahati	Under investigation
12. RC10(A)/2011-GWH Dated 20/7/2011 U/s 120B r/w Sec. 420, 468, 471 and 477 A IPC and Sec. 13 (2) r/w 13(10)(d) of PC Act, 1988	Gautam Thakuria, the then Software Engineer, Virmati Software and Telecommunication Ltd. (Pvt.) [Worked as Software Engineer for Assam Gramin Vikash Bank]	Under investigation
13. RC11(A)/2011-GWH Dated 17/8/2011 U/s 120B, 409 IPC and Sec. 13 (2) r/w 13(10)(c) and (d) of PC Act, 1988	(1) Padma Ram Boro, Coaching Supervisor (Booking), N.F. Rly, Guwahati Rly. Station (2) Swargeswar Boro, Coaching Supervisor (Booking), Guwahati Rly Station	Under investigation
14. RC12(A)/2011-GWH Dated 19/8/2011 U/s 120B, 420 IPC and Sec. 13 (2) r/w 13(1)(d) of PC act, 1988	(1) P.K. Ghosal, Chief Manager UCO Bank, Itanagar Br. (2) Samrat Pandya S/o Shri Nirmal Kumar Pandya, Kalibari Road, Dimapur, Nagaland	Under investigation

	(3) Nigla Kamdir Teli, Prop of M/s S.K. Enterprises, Main Road, Naharlagun, Dist: Papumpare, Arunachal Pradesh	
15. RC13(A)/2011-GWH Dated 15/9/2011 U/s 7 of PC Act, 1988	G.S. Mahapatra, Joint General Manager, Finance, Airport Authority of India, LGBI Airport, Guwahati	Under investigation
16. RC.14(A)/2011-GWH Dated 19/9/2011 U/s 120B r/w 409, 467 and 471 IPC and Sec. 13(2) r/w 13(l)(d) of PC Act, 1988	Md. Nur Mohammed, the then Managing Director, Assam Industrial infrastructure Development Ltd, Guwahati..	Under investigation
17. RC.15/2011-GWH Dated 18/10/2011 U/s 7 of PC Act, 1988	Md. Wahidur Rahman, Sr. Tax Asstt. O/o the Income Tax, Nagaon, Assam	Under investigation
18. PE. 4 (A)/2011-GWH Dated 30/8/2011 "Misconduct"	Anjan Kar, Senior DCM, N.F. Rly, Rangiya Division	Under Enquiry.
19. PE. 5 (A)/2011-GWH Dated 27/9/2011 "Misconduct"	Vimal Gandhi, the then President of Income Tax Appellate Tribunal, Guwahati and others.	Under Enquiry.
20. RC6(S)2005- SIL Dated 21/9/05 U/s. 120-B r/w. 364 and 302 IPC and substantive offences thereof	(1) P.S. Banafar Lt. Col. the then Capt. 17 AR. Kangla (2) Ashish, Lt. Col., the then Capt. 17 A.R. Kangla (3) Babulal Pradhan, Hav. No. 172417 (4) Ashok Kumar Singha, Hav. No. 172603 (5) Laxman Singh, Rfln. Man No. 173717	Under Investigation. Pending for Prosecution sanction

21. RC3(A)2010-SHG Dated 13/05/10 U/s 120B/420/409/467 IPC and U/s 13(2) r/w 13(1)(c) & (d) of P.C. Act, 1988	(1) Mohet Hojai, Chief Executive Member, North Cachar Hill Autonomous Council (now Dima Hasao Autonomous Council); (2) R.H. Khan, Deputy Director, Social Welfare Deptt., Haflong. (3) B.C. Dey, JE, PWD(Bldg.), Haflong	Under Investigation. Pending for Prosecution sanction
22. RC5A 2010 SHG Dated 13/05/2010 U/s 120B/420/409/467 IPC and U/s 13(2) r/w 13(1)(c) & (d) of P.C. Act, 1988	(1) A. Rai, the then Divisional Officer, Soil Conservation Deptt., Maibang; (2) S. Hojai, Executive Member, Dima Hasao Autonomous Distt. Council, Haflong. (3) J.R. Hojai, the then I/c.Range Officer, Soil Conservation, Maibang Range. (4) A.K. Das, I/c.Range Officer, Manderdisa Range (5) M. Bhattacharjee, Field worker staff of Manderdisa S.C. Range; (6) A. Rai Sharma, Divisional Officer, Maibang Soil Conservation Divn.	Under Investigation. Pending for Prosecution sanction
23. RC7A2010 SHG Dated 30/12/2010 U/S.120-B, 420, 468, 471 IPC & Sec. 13(2) r/w 13(1)(c) & (d) of P.C. Act, 1988	(1) U.P. Mishra, Zonal Manager, NPCC Ltd., Silchar. (2) S.D. Malakar, Sr. Manager, NPCC Ltd., Tlabung (Since Retd.) (3) K. Palanivelu, Sr. Manager, NPCC Ltd., Lawngpuighat; (4) R. Seturaman, Manager, NPCC Ltd., Tlabung, Mizoram.	Under Investigation.

	(5) Ranga Mohan Chakma, the then Sr. Revenue Officer(S) Chakma Autonomous District Council & Unknown others.	
24. RC1A2011 SHG Dated 21/01/2011 U/S.120-B, 406,409 IPC & Sec. 13(2) r/w 13(1)(d) of P.C. Act, 1988	(1) D. Zaman, DFO, N.C.Hill Divn., Haflong; (2) Dipoli Hozai, Ex CEM, N.C.Hills Autonomous Council; (3) R.S. Gandhi, Prop. M/s. Hills Trade Agencies, 4th Floor, P.R. Complex, A.T. Road, Guwahati, Assam.	Under Investigation.
25. RC3A2011 SHG Dated 30/03/2011 U/S.120-B, 409, 420, 467 IPC & Sec. 13(2) r/w 13(1)(c) &(d) of P.C. Act, 1988	(1) Principal Secretary (Transfer), Dima Hasao Autonomous Council (erstwhile N.C. Hills Autonomous Council), Dima Hasao District, Assam & (2) Unknown others	Under Investigation.
26. RC4A2011 SHG Dated 30/03/2011 U/S.120-B, 409, 420, 467 IPC & Sec. 13(2) r/w.13(1)(c) &(d) of P.C. Act, 1988.	(1) R.H. Khan, the then Deputy Director, Social Welfare Department, Haflong, Dima Hasao District, Assam & (2) Unknown others	Under Investigation.
27. RC5A2011 SHG Dated 09/05/2011 U/S.120-B, 409, 420, 468, 471 IPC & Sec. 13(2) r/w. 13(1)(c) & (d) of P.C. Act, 1988	(1) Anil Baruah, ACS, the then Principal Secretary, N.C.Hills Autonomous Council Haflong, (2) H.P. Rajkumar, ACS, the then i/c. PD, DRDA, N.C. Hills, (3) Meganjoy Thousen, ACS, i/c. BDO DVD Block, Mahur, (4) Smt. Pratima Barman, ACS, BDO, Harangajao Development Block,	Under Investigation.



	<p>(5) Smt. V.Doungal i/c. BDO, New Sangbar Development Block,</p> <p>(6) Dimbeswar Morang, ACS i/c. BDO, Diyunbra Development Block,</p> <p>(7) T.P. Borgohain, ACS, BDO, Diyunbra Development Block,</p> <p>(8) Shri Jayanta Sarkar, ACS, BDO, Diyunbra Development Block and</p> <p>(9) Unknown others</p>	
28. RC6A2011 SHG Dated 30/06/2011 U/s 120-B, 420, 471, 468 IPC & Sec. 13(2) r/w 13(1)(d) of P.C. Act, 1988	<p>(1) Lt. Col. Vibhav Jain, the then Garrison Engineer (Air Force), MES, Borjhar, Guwahati.</p> <p>(2) D.S.Grewal, the then Sub JE(Civil) (Air Force), Borjhar, Guwahati.</p> <p>(3) Gopal Kakawani, Proprietor of M/s G.K. Traders, Bhaskarnagar, Guwahati.</p>	Under Investigation.
29. RC7S2011 SHG Dated 27/07/2011 U/s 376(2)(g), 302, 201 & 34 IPC (Referred by State Govt. of Tripura)	Unknown Personnels of RFN of 6th BN TSR Camp:Aidankur, West Tripura.	Under Investigation.
30. RC6(A)10-IMP Dated 20/11/2010 U/s 120B, 420, 467, 468, 471 IPC and Sec. 13(2) r/w 13(1)(c) & (d) of PC Act, 1988	1. H. Lianzela, Former Addl. Dy. Commissioner (L&B) Aizawl & Six Private Persons.	Under Investigation.

31. RC7(A)10-IMP Dated 22/11/2010 U/s 120B, 420, 467, 468, 471 IPC and Sec. 13(2) r/w 13(l)(c) & (d) of PC Act, 1988.	1. Lalkhomang Guite, the then BM, SBI Mission Veng, Aizawl, NGO and two private persons.	Under Investigation
32. RC1(A) 2011-IMP Dated. 14/01/2011 U/s 420, 409, 468, 471, 120B, IPC	1. Smt. Nepram Ibemubi Devi Sub-Post Master, Lamlong Bazar, SPO. 2. Smt. Kh. Bimola Devi Asstt. Postmaster, HPO, Imphal 3. Smt. Thangjam Anupam Devi (Pvt)	Under Investigation Charge Sheet is under process.
33. RC2(S) 2011 -IMP Dated 07/05/2011 U/s 302, 34 IPC & Sec. 27 of Arms Act.	Unknown armed miscreants numbering about 4/5.	Under Investigation. Pending for Prosecution sanction
34. RC3(S) 2011-IMP Dated 15/07/2011 U/s 302 IPC & Sec. 16/20 UA(P) Act, 1967 & Sec. 25-(I-B) of Arms Act 1959 of Arms Act.	Unknown armed miscreants	Under Investigation
35. PE3(A)2010-IMP Dated 19/08/2010	Unknown officials of Govt. of Mizoram.	Stayed by Supreme Court <i>vide</i> order dated 24.01.2011
36. RC9/2011-EOU.V Dated 5.09.2011 U/s. 120-B of IPC and sec. 49, 49- Br/w51 of the Wildlife (P) Act, 1972	Peter (private person), Bank Colony, Dimapur, Assam and other unknown persons.	Under investigation

37. RC10/2011-EOU-V Dated 5.09.2011 U/s. 120-B of IPC and sec. 49, 49-B r/w 51 of Wildlife (P) Act, 1972	Peter (private person), Bank Colony, Dimapur, Assam and other unknown persons	Under investigation
38. RC11/2011-EOU-V Dated 5.09.2011 U/s. 120-B of IPC and sec. 49, 49-B r/w 51 of Wildlife (P) Act, 1972	Peter (private person), Bank Colony, Dimapur, Assam and other unknown persons	Under investigation
39. RC 12/2011-EOU-V Dated 5.09.2011 U/s. 120-B of IPC and sec. 49, 49-B r/w 51 of Wildlife (P) Act, 1972	Saibaba Enterprises, Prem Nagar, Orrisa and other unknown persons	Under investigation
40. RC13/2011-EOU-V Dated 05.09.2011 U/s. 120-B of IPC and sec. 49, 49-B r/w 51 of the Wildlife (P) Act, 1972	Peter (private person), Bank Colony, Dimapur, Assam and other unknown persons.	Under investigation